

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Applicant(s)

Advocate for

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA NO. 236/Jodhpur/2012.

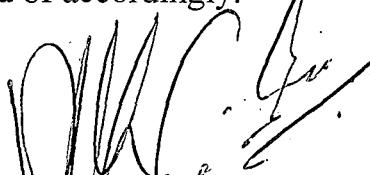
Date of Order : 23.11.2012.

Mr.Kamal Dave, Advocate, present for the applicant.
Mr. Anirudh Purohit proxy for Mr. Vinit Mathur,
Advocate, present for the respondents.

Heard the learned Counsel for the applicant.

The learned counsel for the applicant seeks permission to withdraw this Original Application in view of the additional reply filed by the respondent-department. In view of this, the applicant is permitted to withdraw the O.A. which is hereby dismissed as withdrawn.

The O.A. stands disposed of accordingly.



(B.K.Sinha)

Administrative Member

mehta